

Office of the Principal District & Sessions Judge, Hazaribag.

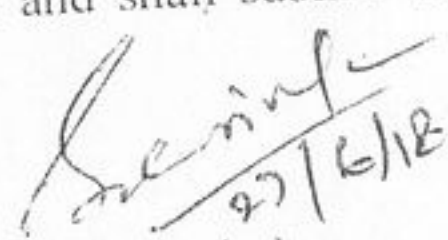
Order No. 233 Dated 27.06.18

In the light of direction given by the Hon'ble Supreme Court, received through Hon'ble Jharkhand High Courts letter no. 350/ Admn. MISC., Dated 19.06.18, a Committee is constituted consisting of following persons:

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| 1. Sri Akhil Kumar, Principal Judge, Family Court, Hazaribag. | Chairman |
| 2. Miss Meenakshi Mishra, J.M.1st Class, Hazaribag. | Secretary |
| 3. Miss Saudamini Singh, J.M.1st Class, Hazaribag. | Member |
| 4. Smt. Pushpa Srivastava, Assistant. | Member |
| 5. Smt. Baby Uma Kumari, Assistant. | Member |

The above committee shall deal with the complaint of women employees regarding their harassment at work place and shall submit its report to the appropriate authority.

Inform all concerned.


Pr. District and Sessions Judge,
Hazaribag.